



Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file the rejoinder on or before 14.11.2018 after serving copy on the other side.

Re-list this matter on **30.11.2018**, as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*PR/PK*

**(Justice N.K. Patil)**  
**Judicial Member**